

Annexure 7

Name of the Corporate Debtor: D S Kulkarni Developers Limited; Date of Commencement of CIRP: 26/09/2019; List of Creditors As On: 03/03/2021

List of Operational Creditors (Government Dues)

(Amount in Rs.)

| Sr. No. | Details of Claim | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------|---|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if Applicable | | | | | |
| 1 | Sales Tax | Deputy Commissioner of State Tax | | 02/03/2020 | 18,50,65,218 | 18,50,65,218 | VAT Dues | - | - | No | | - | - | - | - | VAT Dues along with Interest & Penalty from FY 2006-07 to 2017-18 |
| 2 | ESIC | ESI Corporation Sub Regional Office | | 05/11/2020 | 28,22,025 | 28,22,025 | ESIC Dues | - | - | No | | - | - | - | - | ESIC Dues along with Interest & Penalty for the period from 07/15 to 09/19 |
| 3 | Income Tax | Shobha Patel TRO-1, Pune - Income Tax | | 13/11/2020 | 1,37,25,10,306 | 1,37,25,10,306 | Income Tax Dues | - | - | No | | - | - | - | - | Income Tax Dues along with Interest & Penalty |
| 4 | Provident Fund | The Regional Provident Fund Commissioner II | | 13/01/2020 | 44,89,656 | 44,89,656 | Provident Fund | - | - | No | | - | - | - | - | Provident Funds Dues along with Interest & Penalty |